

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-07/99/1601/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahendra Kalita,
District & Sessions Judge,
Udalguri.

Dated Guwahati, the th 27 February, 2023

Sub: **Restricted holiday with station leave permission.**

Ref:- Your letter No. DJ(U) 848 dtd 22nd February, 2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **permission to avail Restricted holiday on 27.02.2023, with station leave permission, with the official vehicle, at own cost, from the morning of 25.02.2023 till the evening of 27.02.2023**, has been granted. Further, the Addl. District & Sessions Judge, Udalguri, in her absence, the Civil Judge cum Asstt. Sessions Judge, Udalguri, in his absence Chief Judicial Magistrate, Udalguri and in his absence, the in-charge Chief Judicial Magistrate, Udalguri shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-07/99/1602/A, dated , 27-02-2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court


JT. REGISTRAR (VIGILANCE)